

(b) and (c). Government's endeavour has been to promote the export of value-added items such as, yarn, fabrics, made-ups and ready-made garments. However, while releasing the exportable surplus of cotton for export the objectives of the Government have been stabilisation of prices in the domestic market, provision of remunerative prices to the cotton growers and to maintain India's presence in the international market as a stable supplier of cotton. The allottees of such quotas viz. Cotton Corporation of India, State Federations and the Private Trade have been exploring markets for exporting the qualities allotted to them.

#### **Carpet Weaving Training Centre in Gujarat**

2844. SHRI CHHITUBHAI GAMIT:  
Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to set up any Carpet Weaving Training Centre in Gujarat;

(b) if so, the details thereof and the locations thereof; and

(c) the funds provided/likely to be provided by the Government for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c). Yes, Sir. Two Carpet Weaving Training Centres are proposed to be set up in the State of Gujarat in the year 1994-95. The details with regard to the name of organisation, location and the amount likely to be provided by the Government is as under:—

Sl. No.	Name of the Organisation	No. of Centre	Proposed location	Amount sanctioned
1.	M/s. Thasra Taluka Yuvak Mandal Association, Kheda	One	Vada Bazar Dakor, Distt. Kheda	Rs. 1,87,500/-
2.	M/s. Shri Zhurahsodha Camp Bharat Gunthan and Hastkala Industrial Cooperative Society Ltd. Kutch	One	Zhurad camp Bhuj, Distt. Kutch	Rs. 1,87,500/-

[English]

#### **Modernisation of Powerlooms**

2845. SHRI M. KRISHNASWAMY:  
Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have received any proposal from the

Government of Tamil Nadu for providing financial assistance for modernisation of powerlooms in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) The Tamil Nadu Government have sent a proposal for a total cost of Rs. 209 crores for modernisation over a period of five years.

(c) There is no provision in the Central Budget for modernisation of powerlooms. However, NABARD and SIDBI are providing refinance assistance for powerlooms through cooperative/commercial banks/SFC's.

#### Finance to Shipping Sector

2846. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state:

(a) whether the Shipping Credit and Investment Company of India (SCICI) provide adequate finance to shipping sector?

(b) if so, the amount provided by SCICI to the above sector during each of the last three years;

(c) whether the Government have received representations from shipping sector regarding provision of inadequate funds for them by SCICI; and

(d) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) SCICI has reported that there have been no instances of SCICI having refused finance for any viable ship acquisition

proposal. SCICI's assistance to the shipping industry has grown at a compound rate of about 30% p.a. over the past seven years. Sanctions and disbursements in absolute terms have increased over the years and was the highest in 1993-94 at Rs. 571.81 crores and Rs. 517.91 crores respectively.

(b) During the last three years, the assistance sanctioned by SCICI to the shipping industry was as follows:

Year	(Rs. in crores)
1991-92	298.52
1992-93	234.33
1993-94	571.81

(c) and (d). No representation has been received by Government of India from shipping industry regarding provision of inadequate funds for them by SCICI. However, in response to a meeting taken by Member, Planning Commission in October, 1993 the representatives of Indian National Shipowners' Association (INSA) stated that SCICI's terms and conditions of financing the shipping sector were less developmental and more market oriented. In this regard SCICI has reported that it continues to be the nodal agency for financing the shipping sector and is committed to its developmental role for the benefit of the shipping industry. INSA has also acknowledged that no bankable proposal from the shipping industry has been declined by SCICI.

[Translation]

#### Fixed Deposit

2847. SHRI. RAM PUJAN PATEL: Will the Minister of FINANCE be pleased to state: